

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
JK SURFACE COATINGS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	JK Surface Coatings Private Limited
2. Date of incorporation of corporate debtor	01/12/1998
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202MH1998PTC117291
5. Address of the registered office and principal office (if any) of corporate debtor	Neel Siddhi Enclave Commercial Complex, Plot No. 48/9, Sector 14, Vashi, Navi Mumbai, Maharashtra 400703
6. Insolvency commencement date in respect of corporate debtor	18/05/2023 (Order received by IRP on 26/06/2023)
7. Estimated date of closure of insolvency resolution process	23/12/2023, being 180th day from the receipt of CIRP order
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Shashi Bhushan Prasad Reg. No. IBBI/IPA-002/IP-N00676/2018-2019/12114
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address – G-4/9, 1st Floor, Near Krishna Mandir, Malviya Nagar, New Delhi 110017 Email – shashibpd@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address – Stress Credit Resolution Private Limited, G-7, Satyam Shivam Sunderam CHS, Sion Circle, Sion East, Mumbai 400022 Email – jksurface.crp@gmail.com
11. Last date for submission of claims	10/07/2023, being 14th day from the receipt of CIRP order
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: www.stresscredit.com (b) Not Applicable

Notice is hereby given that the **National Company Law Tribunal, Mumbai Bench** has ordered the commencement of a corporate insolvency resolution process of **JK Surface Coatings Private Limited** on 18/05/2023 (Order received by IRP on 26/06/2023).

The creditors of **JK Surface Coatings Private Limited** are hereby called upon to submit their claims with proof on or before **10/07/2023** to the interim resolution professional at the address mentioned against entry No. 10.

The relevant forms can be downloaded from the website
<https://www.stresscredit.com/downloads/>

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30/06/2023

Place: Mumbai

Sd/-

Mr. Shashi Bhushan Prasad

Reg. No - IBBI/IPA-002/IP-N00676/2018-2019/12114